

NOTIFICATION No. 72 / 2013

I

In partial modification of the orders issued in High Court's Notification No.62/2013, dated 16.04.2013, the following revised orders are issued :

(a)

<i>Sl. No</i>	<i>Name and Designation Thiru / Tmt. Selvi</i>	<i>Transferred and posted as</i>
1	V.Sree Vidya, I Additional District Munsif, Salem.	Judicial Magistrate, Fast Track Court at Magisterial Level, Theni vice Thiru M.Sadiq Basha, transferred.
2	K.Ganesan, District Munsif, Chengalpattu.	Retained in the post of District Munsif, Chengalpattu.
3	P.R.Supraja, District Munsif, Ambattur.	Judicial Magistrate No.II, Chengalpattu in the existing vacancy.
4	D.Selvam, Principal District Munsif, Nagercoil.	Retained in the post of Principal District Munsif, Nagercoil.
5	N.Umarani, District Munsif, Periyakulam.	Judicial Magistrate No.II, Dindigul vice Thiru M.Arivu, transferred.
6	R.Joseph Joy, Principal District Munsif, Padmanabhapuram.	Judicial Magistrate, Sivakasi in the existing vacancy.
7	P.Swaminathan, Judicial Magistrate, Fast Track Court at Magisterial Level, Thoothukudi.	Judicial Magistrate No.II, Sattur vice Ms.A.Subathra, transferred.

<i>Sl. No</i>	<i>Name and Designation Thiru / Tmt. Selvi</i>	<i>May be transferred and posted as</i>
8	S.Mohana Ramya, District Munsif, Palacode.	Judicial Magistrate, Fast Track Court at Magisterial Level, Karur vice Thiru J.Anvar Sathath, transferred.
9	C.Rajalingom, Judicial Magistrate No.IV, Madurai.	Principal District Munsif, Thoothukudi vice Ms.S.Hema, transferred.
10	K.Rajmohan, District Munsif-cum-Judicial Magistrate, Kodaikanal.	District Munsif-cum-Judicial Magistrate, Valparai vice Thiru V.P.Velusamy, transferred.
11	T.Munusamy, Judicial Magistrate No.I, Coimbatore.	Principal District Munsif, Namakkal vice Thiru S.Chandrasekaran, transferred.
12	A.Subathra, Judicial Magistrate No.II, Sattur	Principal District Munsif, Manamadurai vice Ms.R.Thothiramary, transferred.

(b)

The Government, in G.O.(Ms.)No.586, Home (Courts-II) Department, dated 30.7.2012, have issued orders sanctioning the constitution of one Judicial Magistrate Court (Additional Mahila Court) in the cadre of Civil Judge at Chengalpattu in Kancheepuram District.

Ms.S.Kanchana, Judicial Magistrate, Madurantagam is transferred and posted as Judicial Magistrate, Additional Mahila Court, Chengalpattu in the newly sanctioned Court.

(This cancels the order of postings issued in respect of aforesaid Civil Judges vide Serial Nos.2, 12, 13, 26, 33, 45, 64, 68, 76, 82, 121, 124 and 125 in High Court's Notification No.62/2013, dated 16.04.2013.)

The Government in G.O.(Ms).No.673, Home (Courts.II) Department, dated 28.10.2011 have issued orders sanctioning the constitution of a Fast Track Court at Magisterial Level at Omalur in Salem District by shifting the Fast Track Court at Magisterial Level at Attur sanctioned in G.O.Ms.No.1320, Home (Courts.II) Department, dated 11.09.2007.

Ms.P.T.Jenifer, Additional District Munsif, Ariyalur, is transferred and posted as Judicial Magistrate, Fast Track Court at Magisterial Level, Omalur in the said newly sanctioned Court.

III

The Civil Judges mentioned in Column (1) below are transferred and posted to the posts noted against their names in Column (2);

<i>Sl. No</i>	<i>Name and Designation</i> (1) <i>Thiru / Tmt. Selvi</i>	<i>Transferred and posted as</i> (2)
1	C.M.Saravanan, Judicial Magistrate, Mobile Court, Salem.	District Munsif-cum-Judicial Magistrate, Andipatti vice Thiru P.Sundararajan, transferred.
2	N.Sultan Aribeen, Judicial Magistrate, Tiruvarur.	XXI Metropolitan Magistrate, Egmore, Chennai in the existing vacancy.
3	J.Anvar Sathath, Judicial Magistrate, Fast Track Court at Magisterial Level, Karur.	Principal District Munsif, Virudhachalam vice Thiru S.Syed Barkathullah, transferred.
4	S.Chandrasekaran, Principal District Munsif, Namakkal.	Additional District Munsif, Namakkal vice Thiru M.Seyadhu Sulaiman Ussain, transferred.
5	M.Seyadhu Sulaiman Ussain, Additional District Munsif, Namakkal.	Judicial Magistrate, Mobile Court, Namakkal in the existing vacancy.
6	G.Manikandaraja, I Additional District Munsif-cum- Judicial Magistrate No.I, Ulundurpet.	District Munsif, Tiruvaiyaru vice Thiru P.S.Ruskin Raj, transferred.

<i>Sl. No</i>	<i>Name and Designation</i> (1) <i>Thiru / Tmt. Selvi</i>	<i>Transferred and posted as</i> (2)
7	E.Damodaran, Judicial Magistrate, Padmanabhapuram.	District Munsif, Tambaram in the existing vacancy.

HIGH COURT, MADRAS.
DATED: 25.04.2013.

Sd/- G.CHOCKALINGAM,
REGISTRAR GENERAL.